

Mistakes in Dussehra and Diwali Holidays for 1982.

5109. SHRI KESHORAO PARDHI: Will the Minister of HOME AFFAIRS be pleased to state: (a) whether Government are aware that Government of India holidays for Dussehra and Diwali for the year 1982 have been declared on the 25 and 27 September and on 16 October respectively.

(b) whether Government are also aware that Durga Ashtami, Maha Navami and Vijaya dashmi fall on 25, 26 and 27 October this year and the Diwali on the 15 November as there being one more Ashvina this year i.e. in the Samvat 2039.

(c) if so, the reasons for the erroneous declaration of Dussehra and Diwali holidays; and

(d) whether Government propose to declare these holidays on the right days, if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH

(a) Yes, Sir.

(b) Government are aware that there is a school of thought according to which Dussehra and Diwali are taken as falling in October and November this year.

(c) The holidays notified by Govt. for Dussehra and Diwali are based on the advice of the Positional Astronomy Centre, Calcutta, the authorised agency of the Govt. of India for this purpose, who have taken all aspects of the matter into consideration and as such the dates as declared are not erroneous.

(d) Does not arise, in view of (c) above.

Metropolitan Allowance to Police Personnel

5110. SHRI B.D. SINGH: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether metropolitan allowance of Rs. 20 was paid to the police personnel upto the rank of Inspectors in 1968 when

the minimum basic pay was Rs. 75 per month.

(b) whether Government have considered the question of upward revision of the allowance with the increase in the minimum basic pay;

(c) if so, the decision taken by the Government in this respect; and

(d) if not, the reasons for not revising the allowance with the increase in the minimum basic pay of police personnel ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR)

(a) The Metropolitan Allowance @ Rs. 20/p.m. for Constables/Head Constables/Assistant Sub-Inspectors and @ Rs. 30/- p.m. for Sub-Inspectors and Inspectors was sanctioned in 1967.

(b) No. Sir.

(c) Does not arise.

(d) For the rise in cost of living, the Government servants, including the Police Personnel, are compensated by grant of higher rate of Dearness Allowance.

Police personnel repatriated by Directorate General of Industrial Contingency

5111. SHRI T.R. SHAMANNA:

SHRI M. KANDASWAMY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Directorate General of Industrial Contingency under his Ministry was formed in 1976, its Zonal Offices opened in States and services of Police personnel requisitioned from all the States on some rationalized terms and conditions equivalent to CBI and IB;

(b) if so, how many persons turned up, the terms and condition extended to them their minimum and maximum stay in the organisation and the reasons for their early repatriation;